

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

64

T.C.P No. 87/(MAH)/2012
M.A No. 125/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 24.08.2017

NAME OF THE PARTIES:

Rakesh Kabra & Anr.

V/s

NRK Overseas (India) Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1. 64	AMIT SURDIA	RESP. No. 4	<i>[Signature]</i>
2. 64	D.B. Phelke	RESP. No 2	<i>[Signature]</i>
3) 64	Priyank Kapadia	Adv for	<i>[Signature]</i>
4) 64	Rakesh Kabra	Pet ⁿ	<i>[Signature]</i>

ORDER

MA 125 in TCP 87/397-398/NCLT/MB/MAH/2017

At request of the parties, list this matter on 29.9.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)